

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 248 of 2012

Dated : 31st May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

West Central Railway ... Appellant(s)

Versus

Rajasthan Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Ms. Mansi Gautam for
Ms. Gitanjali MOhan

Counsel for the Respondent (s): Mr. C.K. Rai for R-1
Mr. Bipin Gupta for R-2

ORDER

As requested by the learned counsel for the parties, post the matter
for hearing on **26.07.2013**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vt